

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(S) No. 6498 of 2014**

CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN

For the Petitioner : Mr. R.Krishna, Adv.
For the State : Mr. Manoj Kr. No.III-G.P.II

12/Dated: 10th September, 2020

Heard Mr. Rajendra Krishna, counsel for the petitioner
and Mr. Manoj Kr. No.III, learned G.P.-II for the State through
VC.

Put up this case on 23rd September, 2020 under the
heading for "Final Disposal".

(Deepak Roshan, J.)

Amardeep/